

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:4393
ANSWERED ON:30.08.2011
GRANTS FOR FISH PROCESSING & COLD STORAGES
Rawat Shri Ashok Kumar

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether there is any scheme in the offing to provide grants-in-aid to the private entrepreneurs and other agencies for purchasing fish processing machines and for construction of cold storage;
- (b) if so, the details thereof;
- (c) the steps taken for the development of infrastructural facilities for preservation and processing of fish at sea costs in the country; and
- (d) the names of the companies/private entrepreneurs and the agencies to whom grants-in-aid has been sanctioned for purchasing fish processing machines along with the grants-in-aid sanctioned/released to them during each of the last three years, State-wise?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) & (d): Under the Plan Scheme for Technology Upgradation, Establishment and Modernization of Food Processing Industries, financial assistance is provided to private entrepreneurs in the form of grant-in-aid @ 25% of the cost of Plant & Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas or 33.33% subject to a maximum of Rs.75 lakhs in difficult areas for various sector in the Country including development of infrastructure facility for preservation and processing of fish at sea cost in the Country. However, stand-alone cold storage is not admissible for financial assistance under this scheme. A list of companies/entrepreneurs to whom grants-in-aid has been sanctioned for fish processing during the last three years, state wise is at annexure.